

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

Item No. 134
(IB)-252(PB)/2020

IN THE MATTER OF:

Samarth S. Rajnyak & Ors.

.... Applicant/petitioner

Vs.

EMAAR MGF Land Ltd.

.... Respondent

SECTION:

Under Section 7 of IBC, 2016

Order delivered on 12.03.2020

Coram:

SHRI CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (JUDICIAL)

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : -

For the Respondent : Mr. Divyam Aggarwal, Ms. Pallavi Kumar, Ms. Surbhi
Gupta, Advs.

ORDER

For order see, CP No. (IB)-1307(PB)/2019.

12.03.2020
Aarti Makker